

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 132
CP 51 of 2018

Order under Section 241,242 & 244

IN THE MATTER OF:

Krishak Bharati Cooperative Ltd
V/s
Guajrat State Energy Generation Ltd & Others

.....Applicant

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Respondent : CS, Mr. Manoj Hurkat for R-1. Advocates, Mr. Abhishek Mehta and Mr. Chintan Dave also appeared for other Respondents.

ORDER

We direct the parties to give written submission, not more than 5 pages and upload all the pleadings and submissions on E-portal within 7 days, if not yet uploaded.

The matter to appear for further consideration on 20.09.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)